



# भारत का राजपत्र

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रेल मंत्रालय

(उत्तर-पश्चिम रेलवे निर्माण)

अधिसूचना

जयपुर, 17 फरवरी, 2026

**का.आ. 877(अ).**—केन्द्रीय सरकार ने रेल अधिनियम, (संशोधन) अधिनियम 2008 (2008 का 11) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 20क की उप-धारा (1) के अधीन जारी, और भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (ii), दिनांक 2 सितम्बर, 2025 में प्रकाशित, भारत सरकार के रेल मंत्रालय (उत्तर-पश्चिम रेलवे निर्माण संगठन) की अधिसूचना संख्या का.आ. 4039(अ) 2 सितम्बर, 2025 (जिसे इसमें इसके पश्चात उक्त अधिसूचना कहा गया है) में उक्त अधिसूचना से उपावद्ध अनुसूची में विनिर्दिष्ट भूमि को, रेलवे की विशेष परियोजना उत्तर-पश्चिम रेलवे के जयपुर मण्डल में सर्वाईमाधोपुर-जयपुर रेलवे लाईन दोहरीकरण परियोजना के निष्पादन, अनुरक्षण, प्रबन्धन और परिचालन के प्रयोजन के लिए उक्त अधिसूचना से उपावद्ध अनुसूची में विनिर्दिष्ट भूमि को अर्जित करने के अपने आशय की घोषणा की थी:

और उक्त अधिसूचना का सार, उक्त अधिनियम की धारा 20क की उप-धारा (4) के अधीन दैनिक समाचार पत्रों, अर्थात् राजस्थान पत्रिका में तारीख 5 सितम्बर 2025 को प्रकाशित किया गया था।

और जबकि, इस अधिसूचना के साथ संलग्न अनुसूची में उल्लेखित गांवों के सर्वेक्षणों में से, जो आपत्तियाँ सक्षम प्राधिकारी द्वारा निर्धारित समय अवधि के भीतर प्राप्त हुई थीं उन सभी पर विचार किया गया और सक्षम प्राधिकारी द्वारा उन सभी को अननुज्ञात कर दिया गया हैं:

और, उक्त अधिनियम की धरा सक्षम प्राधिकारी ने उक्त अधिनियम की धारा 20<sup>ड</sup> की उप-धारा (20<sup>ड</sup>) धारा-की उप .1के अनुसरण में सक्षम प्राधिकारी ने अपनी रिपोर्ट केंद्रीय सरकार ( को सौंप दी है;

अतः, अब, केंद्रीय सरकार, सक्षम प्राधिकारी से उक्त रिपोर्ट के प्राप्त होने पर और उक्त अधिनियम, की धारा 20ई की उप-धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह घोषणा करती है की इससे उपावद्ध अनुसूची में विनिर्दिष्ट भूमि पूरोक्त प्रयोजन के लिए अर्जित की जाएगी;

यह और कि, केंद्रीय सरकार उक्त अधिनियम की धारा 2ई की उपधारा (2) के अनुसरण में यह और घोषणा करती है कि इस अधिनियम के राजपत्र में प्रकाशित होने पर इससे उपावद्ध अनुसूची में विनिर्दिष्ट भूमि सभी विल्लंगमों से मुक्त होकर केंद्रीय सरकार में आत्यंतिक रूप से निहित हो जाएगी।

## अनुसूची

राजस्थान राज्य में सवाईमाधोपुर-जयपुर दोहरीकरण परियोजना (विशेष रेल परियोजना) के लिए जिला-जयपुर की तहसील सांगानेर, में आने वाली अवसंरचना सहित या रहित भूमि का संक्षिप्त विवरण

(खण्ड-सांगानेर)

1	जयपुर	सांगानेर	सांगानेर	634	निजी	0.0492	492	0.2400	बारानी 2	1. कन्हैयालालपुत्रकल्याणहिस्सा- 1/9 जाति- मालीसा. देहखातेदार 2. गप्पूपुत्रगोपीहिस्सा- 1/3 जाति- मालीसा. देहखातेदार 3. जयनारायणपुत्रकल्याणहिस्सा- 1/9 जाति- मालीसा. देहखातेदार 4. धन्नापुत्रगोपीहिस्सा- 1/3 जाति- मालीसा. देहखातेदार 5. पूरणचन्दपुत्रकल्याणहिस्सा- 1/9 जाति- मालीसा. देहखातेदार
2	जयपुर	सांगानेर	सांगानेर	633	निजी	0.0337	337	0.9400	बारानी 2	1. पंच कागजियान मोहल्ला कस्बा सांगानेर अध्यक्ष सलीमुद्दीन कागजी सांगानेर हिस्सा- पूर्ण खातेदार
					योग	0.0829	829	1.1800		
(घुमाव नम्बर) कर्व नम्बर - 24 और 23ए										
1	जयपुर	सांगानेर	झालाना चौड	204	सरकारी	0.0093	93	2.7600	गै. मु.	1. उद्योग विभाग हिस्सा- पूर्ण संस्था के लिए
					योग	0.0093	93	2.7600		
					कुल योग	0.2200	2200	5.4400		

[फा.सं. उपरे /मुख्यालय /एस एण्ड सी /443599200 भाग-23]

राजीव श्रीवास्तव, मुख्य प्रशासनिक अधिकारी (निर्माण)

## MINISTRY OF RAILWAYS

### [North Western Railway (Construction Organization)]

#### NOTIFICATION

Jaipur, the 17th February, 2026

**S.O. 877(E).**—Whereas, by the notification of the Government of India, in the Ministry of Railways (North Western Railway, Construction organization), Notification number, S.O. 4039 (E) dated 2nd September, 2025 published in Gazette of India, Extraordinary, Part II, section 3 Sub-section (ii), dated the 2nd September, 2025 (hereinafter referred to as the said notification) and issued under sub-section (1) of section 20A of the Railways (Amendment) Act, 2008 (11 of 2008) (hereinafter referred to as the said Act), the Central Government declares its intention to acquire the land specified in the schedule annexed to the said notification for the purpose of execution, maintenance, management and operation of Special Railway Project, namely "**Sawai Madhopur to Jaipur**" Double Line Special Railway Project under the Jaipur Division of North Western Railway in the state of Rajasthan.

And whereas, the substance of the said notification was published in daily newspapers namely "Rajasthan Patrika" dated 5th September, 2025 under sub section (4) of section 20A of the said Act;

And whereas, out of the surveys of the villages mentioned in the schedule annexed with this notification, all the objections were received within the stipulated time period by competent authority and accordingly, the same was disposed by competent authority.

And, whereas, in pursuance of sub-section (1) of section 20E of the said Act, the competent authority has submitted its report to the Central Government;

Now, therefore, upon receipt of the said report of the competent authority, and in exercise of the powers conferred by sub-section (1) of section 20E of the said Act, the Central Government hereby declare that the land specified in the schedule annexed hereto shall be acquired for the aforesaid purpose;

And, further, in pursuance of sub-section (2) of section 20E of the said Act, the Central Government hereby declares that on publication of this notification in the official Gazette, the land specified in the schedule annexed hereto shall vest absolutely in the Central Government free from all encumbrances.

### SCHEDULE

**Brief description of land with or without infrastructure coming in Teh. Sanganer, District Jaipur for Sawai Madhopur -Jaipur Doubling project (special railway project) in State of Rajasthan**

**(Division-Sanganer, Dist.-Jaipur)**

Sr. No.	Name of District	Name of Tehsil	Name of Village	Khasra/ Survey No.	Type of Land	Nature of Land	Land to be acquired In Sqm	Land to be acquired In Hectare	Total Area (In Hectare)	Bhu-Swami/ Khatedaar Ka Naam
(Ghumāv Number) Curve Number – 21										
1	Jaipur	Sanganer	Sanganer	2720	Private	Jav 1, Chahi 1	372	0.0372	1.0900	1. Babulal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)  2. Shankarlal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)
2	Jaipur	Sanganer	Sanganer	2719	Private	Barani 1	91	0.0091	0.0400	1. Babulal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)  2. Shankarlal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)
3	Jaipur	Sanganer	Sanganer	2669	Private	Chahi 1	709	0.0709	0.1700	1. Babulal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)

									2. Shankarlal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)	
4	Jaipur	Sanganer	Sanganer	2670	Private	Chahi 2	96	0.0096	0.1500	1. Babulal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)
									2. Shankarlal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)	
5	Jaipur	Sanganer	Sanganer	2671	Private	Gair Mumkin Rasta	10	0.0010	0.0500	1. Babulal, son of Chauthu – Share: 1/2 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)
Total :						<b>1278</b>	<b>0.1278</b>	<b>1.5000</b>		

## (Ghumāv Number) Curve Number – 22

									1. Kanhaiyalal, son of Kalyan – Share: 1/9 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)	
1	Jaipur	Sanganer	Sanganer	634	Private	Barani 2	492	0.0492	0.2400	2. Gappu, son of Gopi – Share: 1/3 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)

										(Khatedar)
										5. Pooranchand, son of Kalyan — Share: 1/9 Caste: Mali Resident of Sa. Deh Recorded landholder (Khatedar)
2	Jaipur	Sanganer	Sanganer	633	Private	Barani 2	337	0.0337	0.9400	1. Panch Kagajiyan, Mohalla Kasba Sanganer Chairman: Salimuddin Kagzi, Sanganer Share: Full recorded landholder (Khatedar)
Total :							<b>829</b>	<b>0.0829</b>	<b>1.1800</b>	
<b>(Ghumāv Number) Curve Number – 24 and 23A</b>										
1	Jaipur	Sanganer	Jhalana Choud	204	Government	Gair Mumkin	93	0.0093	2.7600	1. Industries Department – Full share For the institution in its entirety
Total :							<b>93</b>	<b>0.0093</b>	<b>2.7600</b>	
Total :							<b>2200</b>	<b>0.2200</b>	<b>5.4400</b>	

[F. No. NWR/HQ/S&C/443599200 Vol. XXIII]

RAJEEV SHRIVASTAVA, Chief Administrative Officer (Construction)